

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1221(KB)2018
IA(I.B.C)/279(KB)2020,
IA(I.B.C)/402(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	S. SEN AND SONS VS VSP UDYOG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Shaunak Mitra, Adv. : For Applicants
Mr. Nikunj Berila, Adv.
Mr. Ratul Das, Adv.

Mr. Kumarjit Banerjee, Adv. : For Respondent 1 & 2 in IA 402/2022
Ms. Sanchari Chakraborty, Adv.

Mr. Raj Singhanian, : Erstwhile RP and Respondent No. 2 in
IA 402/2022

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/279(KB)2020**
 - i. This matter is wrongly on board today. It has already been disposed of vide order dated **19/2/2020**.
3. **IA(I.B.C)/402(KB)2022**
 - i. Let hard copy of the rejoinder be filed with the registry within two days.
 - ii. Post this matter on **27/10/2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**